

Item-13

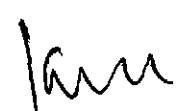
25.3.2003

MA-348/2003 IN
MA-349/2003
OA-2748/2002

Present: Sh. M.K.Gaur proxy for
Sh. U.Srivastava,
counsel for applicant in OA.

Proxy counsel for applicant submits that though the respondents have filed an application seeking extension of time but the same has become infructuous as department has already disposed of the representation of the applicant as directed by the Tribunal.

In view of the same, MA stands disposed of.


(KULDIP SINGH)
Member (J)

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